

(c) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). Yes, Sir. However it may be stated that the University Grants Commission is already implementing a scheme of providing assistance to Universities to enable the students to know the country by visiting other Universities.

(c) The proceedings of the Conference are being placed before the next meeting of the University Grants Commission.

Continuing English as Optional Medium of Instruction

3773. SHRI C. JANARDHANAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Vice-Chancellors of Southern Universities have unanimously favoured continuing of English as an optional medium of instruction besides the regional language for degree courses ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) The Conference expressed itself in favour of continuing English as an optional medium of instruction besides the regional language for degree courses.

(b) Government have noted that the resolution is in accordance with Supreme Court Judgment.

Scholarships to Children of Teachers

3774. SHRI MADHURYA HALDAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are having any plan to give scholarships to the children of teachers particularly handicapped children ;

(b) if so, the total number of scholarships proposed to be given during 1971-72 ; and

(c) the total number of applications received by Government so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The Department of Education in the Ministry of Education & Social Welfare have been operating since 1961-62 the scheme of National Scholarships for the children of School Teachers under which 500 fresh scholarships are awarded every year to the children of working school teachers for post-Matriculation studies. The children of school teachers who are Physically handicapped are also eligible to apply for a scholarship under the scheme.

The Department of Social Welfare of the Ministry of Education and Social Welfare have also been operating for the last 15 years a scheme for the award of scholarship to physically handicapped children including children of teachers. 1300 scholarships are proposed to be awarded under this scheme during 1971-72.

(c) The scheme of National Scholarships for children of School Teachers is implemented through State Governments who are allocated scholarships proportionate to their teacher-population. The Scheme was advertised recently and the State Governments would not have received all the applications so far. Similarly the last date for receipt of applications under the scheme of scholarships for handicapped children is 30th September, 1971.

Narula Finance Company

3775. SHRI SAT PAL KAPUR : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Narula Finance company is in liquidation for nearly two years and the depositors have not been paid any money as yet; and

(b) whether Government are contemplating any steps to regularise the transactions of this Company ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) Yes, Sir. The Narula Finance Private Limited was ordered to be wound up by Delhi